THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No.HCM.III/166/2019-Judl./3)

Dated Shillong, the 11th March 2020

Hon'ble the Chief Justice vide order dated 11.03.2020 is pleased to constitute DIVISION BENCHES and SINGLE BENCHES w.e.f. Thursday, 12.03.2020, and until further orders, as under.

	NAME OF HON'BLE	ON BENCHES	
SI. NO	JUDGES	JURISDICTION	TIME
1.	DIVISION BENCH – I:	Motion, Admission, Order and	From
	Hon'ble the Chief Justice	Hearing of:	10:30 AM
	and Hon'ble Mr. Justice H.S.	i. All matters cognizable by a	
	Thangkhiew	Division Bench; and	
	[COURT ROOM NO. 1]	ii. Disabled matters, if any, of	
		the other Division Bench.	
2.	DIVISION BENCH – II:	All Motion, Admission, Order and	From
	Hon'ble Mr. Justice Ranjit	Hearing of:	10:30 AM
	Vasantrao More and Hon'ble	i. Criminal Appeals; and	
	Mr. Justice W. Diengdoh	ii. Disabled matters, if any, of	
	[COURT ROOM NO. 2]	the other Division Bench.	

SINGLE BENCHES NAME OF HON'BLE SI. NO JURISDICTION TIME **JUDGES** 1. Hon'ble the Chief Justice 1. Motion, Admission, Orders Second half and Hearing of: from 02:00 [COURT ROOM NO. 1] i. Petitions filed under PM or Arbitration & Conciliation immediately Act, 1996; ii. Civil Contempt Cases and after the iii. Company Petitions. Division 2. Admission, Orders and Bench is Hearing of Civil Writ Petitions upto the year 2016 (except for over. part-heard matters). 3. All Single Judge matters which are not specified before the other Single Judges.

2.	Hon'ble Mr. Justice Ranjit Vasantrao More [COURT ROOM NO. 2]	 Motion of matters cognizable by a Single Judge. Admission, Orders and Hearing of Civil Writ Petitions of the year 2019 onwards (except for part-heard matters). 	Second half from 02:00 PM or immediately after the Division Bench is over.
3.	Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM NO. 3]	Save and except for disabled matters, Admission, Orders and Hearing of: i. Civil Writ Petitions of the year 2018 (except for part-heard matters); ii. Civil Revision Petitions; iii. First Appeals; iv. Second Appeals; v. Review Petitions and vi. Transfer Petitions.	Second half from 02:00 PM or immediately after the Division Bench is over.
4.	Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 4]		Second half from 02:00 PM or immediately after the Division Bench is over.

By order,

Memo No. HCM.III/166/2019-Judl./ 31A

JOINT REGISTRAR (JUDL.)
Dated Shillong, the 11th March 2020

Copy for information to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice Ranjit Vasantrao More, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- 5. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
- 6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
- 8. The President/ Secretary, High Court Bar Association, Shillong.
- 9. All Court Masters concerned for information.
- 10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
 - 11. Notice Board.
 - 12. Office File.

JOINT REGISTRAR (JUDL.)

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